

THE HIGH COURT OF KERALA

Kochi – 682 031
Dated – 12/10/2010

B1-57/2012

Judicial Magistrates of the First Class – Appointment of – Notification - Issued.

NOTIFICATION

In exercise of the powers conferred by Section 11 (3) of the Code of Criminal Procedure 1973, the High Court of Kerala hereby appoints the persons mentioned in column (2) of the schedule hereto attached to be the Judicial Magistrate of the first class to preside over the Courts specified against their name in column (3) there of from the date on which they take charge.

SCHEDULE

Sl.No	Name	Court
1	Sri.Eldos Mathew	Judicial Magistrate of First Class-II (Mobile), Kottayam
2	Sri. S. Sajeev	Judicial Magistrate of First Class, Idukki
3	Sri. Satheesan M.	Judicial Magistrate of First Class-II (Forest offences), Punalur
4	Sri. Rajeev V.	Judicial Magistrate of First Class-III, Kottayam
5	Sri. Bijumon A.S	Judicial Magistrate of First Class, Irinjalakuda
6	Sri. Donald Sequera	Judicial Magistrate of First Class-II (Forest offences), Manjeri
7	Sri. T. A. Ramachandran	Judicial Magistrate of First Class-III, Thiruvananthapuram
8	Sri. Thomas Varughese	Judicial Magistrate of First Class,Pala
9	Sri. Remesh N.	Judicial Magistrate of First Class-II (Mobile Court), Kozhikode
10	Sri. K.K. Ashok	Judicial Magistrate of First Class-II, Nedumangad
11	Sri. Thariyachan M.T	Judicial Magistrate of First Class, Kodungallur
12	Sri. N.Prasannan	Judicial Magistrate of First Class, Kunnamangalam
13	Sri. K. Shaji	Judicial Magistrate of First Class, Peermade,
14	Sri. Soman P. Mamkuttathil	Judicial Magistrate of First Class-III (Mobile Court), Kannur

Sl.No	Name	Court
15	Sri. Avaneendranath . P	Judicial Magistrate of First Class, Koyilandi
16	Sri. Jacob. C. John	Judicial Magistrate of First Class-II, Neyyattinkara
17	Sri. K.Manikantan	Judicial Magistrate of First Class-II (Mobile Court), Alappuzha
18	Sri. S. Parameswara Prasad	Judicial Magistrate of First Class-II, Kochi
19	Sri. M. E. Aliyar	Judicial Magistrate of First Class, Ramankari
20	Sri. Vijayan Pillai. G	Judicial Magistrate of First Class-II, Attingal
21	Sri. George Joseph	Judicial Magistrate of First Class, Thaliparamba

Investiture of powers – Summary Trial – Judicial Magistrates of the First Class –
Notification empowering - Issued.

In exercise of the powers conferred by sub-section (1) of Section 260 of the Code of Criminal Procedure 1973, the High Court of Kerala hereby specifically empowers the *Judicial Magistrates of the First Class mentioned in column (2) of the Schedule hereto attached to try in a summary way all the offences mentioned in the said sub-section.*

SCHEDULE

Name of the Judicial Magistrate of first class

Sl. No	Name	Court
1	Sri. Eldos Mathew	Judicial Magistrate of First Class-II (Mobile), Kottayam
2	Sri. S. Sajeev	Judicial Magistrate of First Class, Idukki
3	Sri. Satheesan M.	Judicial Magistrate of First Class-II (Forest offences), Punalur
4	Sri. Rajeev V.	Judicial Magistrate of First Class-III, Kottayam
5	Sri. Bijumon A.S	Judicial Magistrate of First Class, Irinjalakuda
6	Sri. Donald Sequera	Judicial Magistrate of First Class-II (Forest offences), Manjeri

Sl. No	Name	Court
7	Sri. T. A. Ramachandran	Judicial Magistrate of First Class-III, Thiruvananthapuram
8	Sri. Thomas Varughese	Judicial Magistrate of First Class, Pala
9	Sri. Remesh N.	Judicial Magistrate of First Class-II (Mobile Court), Kozhikode
10	Sri. K.K. Ashok	Judicial Magistrate of First Class-II, Nedumangad
11	Sri. Thariyachan M.T	Judicial Magistrate of First Class, Kodungallur
12	Sri. N.Prasannan	Judicial Magistrate of First Class, Kunnamangalam
13	Sri. K. Shaji	Judicial Magistrate of First Class, Peermade,
14	Sri. Soman P. Mamkuttathil	Judicial Magistrate of First Class-III (Mobile Court), Kannur
15	Sri. Avaneendranath . P	Judicial Magistrate of First Class, Koyilandi
16	Sri. Jacob. C. John	Judicial Magistrate of First Class-II, Neyyattinkara
17	Sri. K.Manikantan	Judicial Magistrate of First Class-II (Mobile Court), Alappuzha
18	Sri. S. Parameswara Prasad	Judicial Magistrate of First Class-II, Kochi
19	Sri. M. E. Aliyar	Judicial Magistrate of First Class, Ramankari
20	Sri. Vijayan Pillai. G	Judicial Magistrate of First Class-II, Attingal
21	Sri. George Joseph	Judicial Magistrate of First Class, Thaliparamba

(By Order)


S. JAGADEES
Registrar (Subordinate Judiciary) 2/4

To

The Secretary to Government, Home (C) Department, Tvpm.(with C/L).
The Superintendent of Government Presses, Thiruvananthapuram for
publication in the Gazette.
The District Judges and Chief Judicial Magistrates of all Districts except
Pathanamthitta, Palakkad, Kasaragod and Kalpetta
The Officers concerned(2 Copies)
The Administrative Records Section , High Court